

MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**

**STARRED QUESTION NO.148**

TO BE ANSWERED ON THE 25<sup>TH</sup> NOVEMBER, 2016

**DEPLOYMENT OF ARMED FORCES**

\*148. SHRI P.R. SUNDARAM:

Will the Minister of DEFENCE ज़कक ea=h  
be pleased to state:

- (a) whether deployment of armed forces to control the aggression of troops from the neighbouring countries is adequate;
- (b) if so, whether the Government has signed new defence deals for the purchase of weapons and artilleries to combat and tackle the continuous infiltration of troops from neighbouring countries; and
- (c) if so, the details thereof and the total budget earmarked for the purpose?

**A N S W E R**

MINISTER OF DEFENCE

ज़कक ea=h

(SHRI MANOHAR PARRIKAR)

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**(a) to (c): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 148 FOR ANSWER ON 25.11.2016**

Deployment of armed forces at country's border is a dynamic and continuous process which is based on operational requirements and threat perception. Government is fully seized of the security needs of the country and regularly reviews the threat perception to secure our borders and protect national interest. Appropriate measures are taken from time to time to maintain / upgrade the country's defence preparedness to safeguard the sovereignty, territorial integrity and security of India.

During the last three years and the current year a total of 177 contracts have been signed for capital procurement of Defence equipment for the Armed Forces. These equipment include ships, missiles, rockets, Artillery guns, aircraft, helicopter, ammunition radars etc.

Budget on Capital Acquisition for defence Forces during the current year as Rs.70,000/- crore.

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